

(iv) Dr. Mahadeo Chand, Director Bihar Pathology and Research Laboratory Private Ltd., Patna-3.

The following is the tentative target area, to be covered during the 5th Plan period:—

(v) Shri P. C. Chacko, Kanjirappally (Kerala).

**Upgrading of All India Soil and Land Use Survey Organisation**

7516. SHRI VASANT SATHE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have decided to upgrade the existing All India Soil and Land Use Survey Organisation into an independent Directorate with headquarters at Nagpur; and

(b) if so, the nature of the programme of the organisation, the areas proposed to be covered, technical employment potential of the organisation and its phasing during the Fifth Five Year Plan?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE):**

(a) Yes, Sir. The All India Soil & Land Use Survey Organisation has since been upgraded to function as an independent Directorate with Headquarter at Nagpur, under Indian Council of Agricultural Research, with effect from 1-4-1974.

(b) The programme of the organisation includes (i) conducting reconnaissance and standard soil survey and (ii) imparting professional training to personnel engaged in soil survey in the country, (iii) Soil correlation and classification at the National level, (iv) research to refine soil survey techniques and soil correlation, (v) organising Soil museum at different locations in the country and (vi) promoting co-operative soil survey in States.

Year	Target area proposed to be covered (million hectares)
1974-75 . . . . .	5.0
1975-76 . . . . .	13.0
1976-77 . . . . .	20.0
1977-78 . . . . .	27.0
1978-79 . . . . .	25.0

According to the proposed programme, the expected employment potential of professional and technical personnel will be as under:—

Year	Employment potential of professional and technical personnel, expected
1974-75 . . . . .	148
1975-76 . . . . .	122
1976-77 . . . . .	76
1977-78 . . . . .	19
1978-79 . . . . .	..

**Delivery of wheat-purchased by USSR to India**

7517. SHRI R. N. BARMAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether from October, 1973 to January, 1974 a large quantity of wheat purchased by USSR from Canada and Australia was delivered to India; and

(b) the total quantity of such wheat and the amount India Government is required to pay for this wheat?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) and (b). During the period from October 1973 to January 1974, about 5 lakh tons of wheat was received from USSR from their purchases in Canada and Australia Under the Agreement with the USSR, the entire quantity is to be replaced in kind

(c) Licences under Prevention of Food Adulteration Act are issued by the State Governments and the licence fee varies from State to State.

Licence fee under the Fruit Products Order is fixed by the Government of India and varies from Rs. 100/- to Rs. 1500/- on the basis of annual production capacity.

(d) There is no proposal to exempt the Fruit and Vegetable Preservation Industry from application of FPO.

#### Application of Food Product Order

7518. SHRI SAT PAL KAPUR: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Food Product Order applies to industries which are covered under the Prevention of Food Adulteration Act;

(b) if so, the particulars thereof and which industries are covered by it and the reasons and justification thereof;

(c) whether the licensing authority charges only Rs. 10/- for a licence under the Food Adulteration Act while under the Food Product Order the fee charged is Rs. 1,000/- or more; and

(d) whether Government propose to amend the Prevention of Food Adulteration Act and make it more comprehensive and not to apply Food Product Order on the industries where the PFA Act applies and if so, the particulars thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) and (b). Yes, Sir. The Order in question is the Fruit Products Order. It covers fruit and vegetable products including synthetic beverages to ensure that the same are manufactured under hygienic conditions and in accordance with the specifications laid down in the Order.

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#### Groundnut in Stock for production of Vegetable Oil during 1974

7519. SHRI BISHWANATH JHUNJHUNWALA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the production of groundnut in the country for 1973 and together with the stock in hand will be sufficient to meet the needs of production of vegetable oil for 1974; and

(b) if not, the shortfall and steps proposed to import adequate quantities of groundnut oil and to augment the utilisation of the present production capacity?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) The requirements of vegetable oils in the country are met from groundnut and other edible oilseeds. Estimates of production of various oilseeds for 1973-74 will be available after the close of the agricultural year, i.e. some time in July-August 1974. Data on carry over stocks of oilseeds and oils precise quantitative estimates of their requirements in the country are not available. At present there is a basic shortage of internal supplies compared to requirements, which have been rising as a result of growth of population and incomes.

(b) In recent years, imports of edible oils and oilseeds have been generally in the form of palm oil, soybean oil, rapeseed oil and rapeseed.